

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00223/2018 in & OA/310/01821/2017

Dated Tuesday the 27th day of August Two Thousand Nineteen

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

G.Durai,
No. 32, Palandiamman Koil Street,
Pallikaranai, Chennai 600100.Applicant

By Advocate M/s. P. Rajendran

Vs

1. The Union of India, rep by the Secretary to Government,
Ministry of Earth Sciences,
Government of India, Maha Sagar Bhavan,
No. 12, CGO Complex, Lodhi Road,
New Delhi 110003.

2. The Director,
National Institute of Ocean Technology,
Velachery-Tambaram Main Road,
Pallikaranai, Chennai 600100.Respondents

By Advocates Mr. Su. Srinivasan (R1)
Mr. V. Vijay Shankar (R2)

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

This OA was not listed today. However, on mentioning by the learned counsel for the applicant, the OA file was called for.

2. Learned counsel for the applicant submits that the applicant wishes to withdraw the OA. He seeks permission for withdrawal of the OA. Necessary endorsement has been made in the OA records.

3. In view of the above, permission is granted to withdraw the OA. Accordingly, OA is dismissed as withdrawn. Connected MA 223/2018 stands closed.

**(T.Jacob)
Member(A)**

27.08.2019

SKSI

**(P. Madhavan)
Member(J)**